

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.1598
TO BE ANSWERED ON: 27.11.2019

INDIAN CYBER CRIME COORDINATION CENTRE

1598. SHRI SATYADEV PACHAURI:

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) whether the Government has set up 'Indian Cyber Crime Coordination Centre' for the period 2018-2020, to combat cyber crime in the country and if so, the details and the components thereof; and
- (b) whether the Government has taken steps to spread awareness on cyber crime to prevent the same and expedite investigation and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a): Ministry of Home Affairs (MHA) has sanctioned a scheme for establishment of 'Indian Cyber Crime Coordination Centre (I4C)' to handle issues related cybercrime in the country, in a comprehensive and coordinated manner. The scheme has following seven components:

- (1) National Cybercrime Threat Analytics Unit (TAU)
- (2) National cybercrime Reporting Portal
- (3) Cyber Crime Ecosystem Management Unit
- (4) National Cybercrime Forensic Laboratory Ecosystem
- (5) National Cybercrime Training Centre
- (6) National Cyber Crime Research and Innovation Centre
- (7) Platform for Joint Cyber Crime Investigation Team

(b): 'Police' and 'Public Order' are State subjects as per the Constitution of India. States/UTs are primarily responsible for prevention, detection, investigation and prosecution of crimes through their law enforcement machinery. However, MHA supports State Government initiatives through the various schemes and advisories.

Government has taken a number of legal, technical and administrative measures to prevent cybercrimes. These *inter alia*, include:

(i) To spread awareness on cyber crime, several steps have been taken that include dissemination of messages on cyber crime through MHA Twitter handle @cyberDost, radio campaign, publishing of Handbook for Adolescents / Students, publishing of 'Information Security Best practices' for the benefit of Govt. Officials/ Officers. Organizing of cyber Safety and Security Awareness weeks, in association with police department in different States/Uts etc.

(ii) To prevent such crimes and to speed up investigation, MHA has taken several steps to spread awareness about cyber crimes issue through alerts/ advisories, capacity building/training of law enforcement personnel/ prosecutors/ judicial officers, improving cyber forensics facilities etc. MHA has also launched an online national cyber crime reporting portal, (www.cybercrime.gov.in) to enable complainants to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children.

(iii) Enactment of the Information Technology Act 2000 which has provisions to deal with prevalent cybercrimes.

(iv) Ministry of Electronics and Information Technology through a program, namely, Information Security Education & Awareness (ISEA), has been creating awareness among users highlighting the importance of following the ethics while using Internet and advising them not to share rumors/fake news. A dedicated website for information security awareness (<https://www.infosecawareness.in>) provides all the relevant awareness material.
